

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 918
ANSWERED ON 17.09.2020**

ACCREDITATION OF NDTL

918. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the accreditation of National Dope Testing Laboratory (NDTL) was suspended by World Anti-Doping Agency (WADA);**
- (b) if so, the details thereof along with the reasons for suspension; and**
- (c) whether the Government has taken up the matter with WADA for revocation of the suspension and its impact on testing of samples in the country?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI KIREN RIJIJU)**

(a) & (b) Yes Sir, the World Anti Doping Agency (WADA) accreditation of the National Dope Testing Laboratory (NDTL) was suspended effective from 20th August, 2019 for a period of 6 months or until the outstanding corrections are found to be satisfactory by the WADA. WADA vide its decisions conveyed on 17th July 2020 has decided not to revoke laboratory accreditation and to extend the suspension for an additional period of upto six months or sooner if the outstanding corrective actions are found satisfactory.

(c) The Government and NDTL have been in continuous communication with WADA. NDTL has complied with the International Standards for Laboratories (ISL) and WADA requirements and has

submitted the compliance report to WADA on 29th August, 2020, requesting for revoking suspension of NDTL at the earliest. Pending suspension of lab, India is sending dope samples to other WADA accredited laboratory.
